

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 171/2016
CA NO.

CORAM:


PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

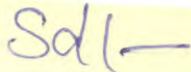
NAME OF THE COMPANY: Rahul Rice Mills Pvt. Ltd.
V/s
Registrar of Companies.

SECTION OF THE COMPANIES ACT: 560(6)

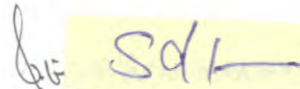
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MANISH RAJ	Company prosecution	For. For Delhi	

ORDER

Learned counsel for the petitioner and respondent present. The learned counsel for the petitioner upon the directions of the Tribunal to produce the consent affidavit of the Directors whose name appears in the minutes on or before the next date of hearing on 7.3.2017.



(S.K.MOHAPATRA)
MEMBER (TECHNICAL)



(R.VARADHARAJAN)
MEMBER (JUDICIAL)